

BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 32/7/NCLT/AHM/2017



Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: SREI Infrastructure Finance Ltd.  
V/s.  
K. S. Oils Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sandeep Singhi	Adv.	Petitioner	
2.	Basant Chawan Agarwal	Advocate	Respondent	

**ORDER**


Learned Advocate Mr. Sandeep Singhi present for Financial Creditor/ Petitioner.  
Learned Advocate Mr. Basant Agarwal present for Respondent.

Proof of service of date of hearing filed.

Learned Advocate Mr. Basant Agrawal filed Vakalatnama for Respondent.

Learned Counsel requested time to file objections and for hearing.

List the matter on 14.07.2017 for objections, if any and for hearing.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.